

जा रहे हैं। देश भर का किसान इस सवाल पर बड़ा चिंतित है। इसलिए हम यह चाहेंगे कि इस चीज पर बहस के लिए कोई तरीका या समय निकालें जिस से यहां पर बहस हो सके और कृषि मंत्री जी इस बारे में वक्तव्य दें क्योंकि जिस तरह से पहले की सरकार यानी कांग्रेस सरकार ने कारखानेदारों की जो पैदावार थी उस की तो कीमत बढ़ा कर और किसानों की पैदावार की कीमत को घटा कर बड़े बड़े सरमायदारों और कारखानेदारों से किसानों को लुटवाया है, उस से किसानों में बड़ा रोष है। इसलिए इस बारे में बहस होनी चाहिए और किसानों को उचित दाम मिलने चाहिए जिस से देश का किसान यह महसूस कर सके कि उन के लिए कुछ परिवर्तन हुआ है।

MR. SPEAKER: These are the subjects mentioned by the hon. Members. If time permits, the Minister will take note of them. I think, he would say that.

SHRI RAVJINDRA VARMA: Yes, Sir.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, under....

MR. SPEAKER: Mr. Bcsu, throughout the day you are taking charge of the House. I do not think, it is proper. I do not know how many notices you have given. These are the things you have brought and I have mentioned them. It is not at all good. The House must be allowed to continue to do its work. If you are permanently on your legs, I would sit down and you can be on your legs all the time. I have got the list of the Members and I have called them. Because I have called them, you also want to get up and say something. That is not the way of doing things. Next item.

11.57 hrs.

CALTEX [ACQUISITION OF SHARES OF CALTEX OIL REFINING (INDIA) LIMITED AND OF THE UNDERTAKINGS IN INDIA OF CALTEX (INDIA) LIMITED] BILL*

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILISERS (SHRI H. N. BAHUGUNA): I beg to move for leave to introduce a Bill to provide, in the public interest, for the acquisition of the shares of Caltex Oil Refining (India) Limited and for the acquisition and transfer of the right, title and interest of Caltex (India) Limited in relation to its undertakings in India and thereby to secure that the ownership and control of the petroleum products produced by the Caltex Oil Refining (India) Limited, and marketed and distributed by the said undertakings, in India, are so distributed as best to subserve the common good.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide in the public interest, for the acquisition of the shares of Caltex Oil Refining (India) Limited and for the acquisition and transfer of the right, title and interest of Caltex (India) Limited in relation to its undertakings in India and thereby to secure that the ownership and control of the petroleum products produced by the Caltex Oil Refining (India) Limited, and marketed and distributed by the said undertakings, in India, are so distributed as best to subserve the Common good."

The motion was adopted.

SHRI H. N. BAHUGUNA: I introduce the Bill.

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†Introduced with the recommendation of the Vice-President Acting as President.